

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS
RAJYA SABHA
UNSTARRED QUESTION NO - 2526
ANSWERED ON - 10/08/2026

EXPANSION OF PNG/CNG NETWORK IN MAHARASHTRA

2526 DR. MEDHA VISHRAM KULKARNI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government has undertaken any recent review regarding the expansion of PNG and CNG infrastructure and fuel supply networks in the State of Maharashtra;
- (b) if so, the details of domestic PNG connections, CNG stations and pipeline infrastructure added in the State during the last three years and the current year; and
- (c) the targets fixed for further expansion and the timeline for achieving universal access in eligible urban and semi-urban areas in the State of Maharashtra?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS

(SHRI SURESH GOPI)

(a) to (c) Providing Piped Natural Gas (PNG) connections and establishment of Compressed Natural Gas (CNG) stations is part of the development of City Gas Distribution (CGD) Network, which inter alia include creation of pipeline infrastructure and other facilities for the supply of PNG to domestic, commercial and industrial units and CNG to transport sector which is being carried out by the entities authorized by Petroleum and Natural Gas Regulatory Board (PNGRB).

In the state of Maharashtra, PNGRB has authorized 22 Geographical Areas (GAs) (including 1 GA spread over Madhya Pradesh & Maharashtra, and 1 GA spread over Gujarat & Maharashtra) covering entire state of Maharashtra (including urban and semi-urban areas) for development of CGD network. As per Minimum Work Programme (MWP), authorised entities have to provide 1,17,23,476 PNG domestic connections, establish 2040 CNG stations and lay 40,608 Inch-km of pipeline by 2032. As on 31.05.2026 the authorised CGD entities have provided 47,42,692 PNG domestic connections, established 1,324 CNG stations & laid 33,381 Inch-km of pipeline in the state. The CGD progress during the last three financial years and current year in state of Maharashtra is at **Annexure**.

The progress of CGD networks is monitored regularly through reports submitted by CGD entities. In cases of delay or shortfall, entities are advised to take corrective measures. This includes convening progress review meetings or statutory hearings, as provided under applicable regulations, to discuss challenges and review the latest status of Minimum Work Programme (MWP) targets in their authorized GAs and issuance of notices to defaulting entities directing compliance with the terms and conditions of authorization and informing them of regulatory action, including penalties, in case of continued default.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 2526 TO BE ANSWERED ON 10.08.2026 REGARDING EXPANSION OF PNG/CNG NETWORK IN MAHARASHTRA.

The details of achievement of PNG domestic connections, CNG stations and pipeline infrastructure during the last 3 years in the state of Maharashtra

Year	No. of PNG (D) connections (Cumulative)	No. of CNG Stations (Cumulative)	Pipeline Laid (Inch - KM) (Cumulative)
March-23	29,90,642	802	23,904
March-24	36,17,571	964	27,015
March-25	42,50,826	1,122	30,163
March-26	47,08,779	1,309	32,640
May -26	47,42,692	1,324	33,381

(Source: PNGRB)
